

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4086
ANSWERED ON:30.04.2012
IMPORT OF SUBSTANDARD CHINESE PRODUCTS
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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether substandard and cheap Chinese electronic articles such as toys, batteries, mobile phones, watches, pendrives etc. are being imported to India and are freely being sold/available at retail stores throughout the country;
- (b) if so, the details thereof; and
- (c) the steps taken/being taken by the Government to check import of such substandard articles and their sale in the country, and to provide better and cost efficient Technology to the domestic toy Industries?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a)to(c) : Some import of sub-standard cheap products including toys, milk, chocolates have been witnessed in the past by the Customs' Authorities and action initiated under the provisions of the Customs Act, 1962. Import of Chinese toys was banned on 23rd January 2009 based on concerns relating to safety of Chinese toys and their likely adverse impact on children in India. Subsequently, after detailed examination, the import of toys from all sources, including China, was allowed subject to certain Quality Standards. Toys not conforming to prescribed standards and specifications are not permitted to be imported. Further, import of mobile handsets without International Mobile Equipment Identity (IMEI) or with all zeroes IMEI and import of CDMA mobile phones without Electronic Serial Number (ESN)/ Mobile Equipment Identifier (MEID) or all zeroes ESN/ MEID, has been prohibited. Due to the imposition of Quality Standards, import of substandard and cheap toys has substantially reduced. The details are as under :

Year	Description of Goods	Value (in Lakhs)
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2009-10	Toys	472.665
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2010-11	Toys	120.965
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